

- (c) Does not arise.

Losses incurred by PSBs

244. DR. ANIL AGRAWAL: Will the Minister of FINANCE be pleased to state:

- (a) whether the Public Sector Banks (PSBs) in the country are reportedly incurring losses in the recent past;
- (b) if so, the details of profit earned or losses incurred during the last three years and the current year, along with the reasons for such losses, bank-wise; and
- (c) the remedial measures taken or being taken by Government/Reserve Bank of India (RBI) in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) No, Sir. As per latest declared results, Public Sector Banks (PSBs) have posted aggregate net profit of ₹ 3,221 crore in the first half of current financial year.

- (b) and (c) Do not arise.

Action against Financial Crimes

245. PROF. M.V. RAJEEV GOWDA: Will the Minister of FINANCE be pleased to state:

- (a) details of the number of persons or agencies summoned and/or investigated for violating the Prevention of Money Laundering Act, 2002 and Foreign Exchange Management Act, 1999 during the last three years, year-wise and Act-wise;
- (b) the details of the value of financial crimes suspected and/or reported, penalties imposed, the value of attachment and confiscation of properties as proceeds of crime for the last three years, year-wise; and
- (c) the details of all cases investigated, with details of persons involved, financial crime committed/suspected, and action undertaken in the last year?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) As on 30.09.2019, Enforcement Directorate is conducting investigations in 963 cases under Prevention of Money Laundering Act, 2002 (PMLA) and 7393 cases under Foreign Exchange Management Act, 1999 (FEMA). During